

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 19.11.2020 (THURSDAY)

COURT – III (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Venugopal M., Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical)

For Admission (After Notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 1094 & 1140 of 2019	BCIL Yelahanka Projects LLP. Vs. Amit Chandrakant Shah & Ors.	Gautam Singh	Anjali Sharma-R1 Aanchal Tikmani-R2 to R4
2.	Comp. App. (AT) (Ins) No. 1496 of 2019	Durga Prasad Agarwal & Anr. Vs. Limtex Tea & Industries Ltd. & Anr.	Suhita Mukhopadhyay	Rishab Kaushik-R1 Abhishek Sharma-R2
3.	Comp. App. (AT) (Ins) No. 573 of 2020	Navneet Jain Vs. Manoj Sehgal, RP of Sarbat Cotfab Pvt. Ltd. & Ors.	Harsh Garg	Kunal Godhwani-R1 Suresh Dutt Dobhal-COC
4.	Comp. App. (AT) (Ins) No. 819 of 2020	Amit Airy Vs. C & S Electric Ltd. & Anr.	Nakul Jain	Rahul Malhotra-R1 Mansij Arya-R2 Ajit Wagh-RP
5.	Comp. App. (AT) No. 124 of 2020	Meenachil Hotels & Resources Pvt. Ltd. Vs. Abraham Reji & 14 Ors.	Philip Mathew	Hema Srinivasan-R1 & R2

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- 1. Notice Board**
- 2. Website: www.nclat.nic.in**

By the order of Hon'ble Acting Chairperson

**-sd/-
Registrar**